

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4585
ANSWERED ON:03.05.2012
AVAILABILITY OF IMPORTED DRUGS
Rani Killi Krupa

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government proposes to regulate import of essential medicines and drugs and set up marketing mechanism to ensure availability of imported drugs for common man at the affordable prices; and

(b) if so, the details thereof;

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): The import of drugs is already regulated under the provisions of the Drugs and Cosmetic Act, 1940 and Rules 1945 made there under. For pricing of medicines and drugs there are already provisions in Drug (Price Control) Order (DPCO), 1995 to fix/revise prices of 74 drugs (including the imported ones) appearing in Scheduled-I of DPCO, 1995 and their resultant formulations. National Pharmaceutical Pricing Authority (NPPA) regularly examines the movement in prices of non-scheduled formulations and wherever a price increase beyond 10% per annum is noticed, subject to prescribed conditions, the manufacturer is asked to bring down the price voluntarily failing which action is initiated under paragraph 10(b) of the DPCO, 1995 for fixing the price of the formulation in public interest.